

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**RAJYA SABHA
UNSTARRED QUESTION NO.3581**

**TO BE ANSWERED ON TUESDAY THE 27TH MARCH, 2018
6 CHAITRA, 1940 (SAKA)**

"LINKING AADHAAR WITH PAN"

3581: SH. AJAY SANCHETI:

Will the Minister of FINANCE be pleased to State:

- a) Whether the Government has made it mandatory to link existing Aadhaar numbers with PAN for tax payers from 1st July, 2017;
- b) If so, the details thereof with objectives behind this move; and
- c) How many tax payers have linked PAN with Aadhaar by the end of December, 2017?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE:
(SHRI SHIV PRATAP SHUKLA)**

(a)&(b) Sub-section (2) of section 139AA of the Income-tax Act, 1961 ('Act') provides that every person having PAN as on 1st July, 2017 and eligible to obtain Aadhaar, is required to intimate his Aadhaar Number to the prescribed authority in Income Tax Department on or before a date to be notified by the Central Government in the Official Gazette. Central Government has not notified any such date till now.

However, under sub-section (1) of section 139AA of the Act, with effect from 1st July, 2017, every person who is eligible to obtain Aadhaar Number has to quote Aadhaar Number in the return of income and application form for allotment of PAN. However, where a person does not possess the Aadhaar Number, the Enrolment ID of the Aadhaar application form has to be mentioned.

While a taxpayer has to quote the Aadhaar or Enrolment ID in a return of income filed on or after 1st July, 2017, considering the technical difficulties being faced by some of the taxpayers in the process of linking Aadhaar with PAN at the time of filing the tax-returns, CBDT has provided several extensions to the taxpayers to complete the process of linking Aadhaar with PAN.

PAN being the primary basis for identifying financial transactions and correspondences of a taxpayer with the Income Tax Department ('ITD'), it needs to be uniquely identified and de-duplicated. This is also essential to prevent its misuse and potential tax frauds. Linking of Aadhaar with PAN helps the ITD to ensure unique identity of the PAN card holders and to weed out undetected duplicate PANs.

- (c) 15,01,42,059 PANs have been linked with Aadhaar by the end of December, 2017.